

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATRAYA): (a) The World Bank has indicated its willingness to work with the Government of NCT of Delhi to develop a comprehensive project proposal for water supply and sewage disposal in Delhi.

(b) The proposal is at a preliminary stage of discussion. The total cost will be known after the preparation of a complete project report by the Delhi Government in consultation with the World Bank.

(c) The Union Government has recommended the above proposal in principle, subject to the technical comments of the Central Public Health & Environmental Engineering Organisation being looked into and incorporated by the Delhi Government, wherever feasible.

(d) The Government of NCT of Delhi has reported that this will be known after the project is fully developed.

**Allotment of Plants under DDA's Slum Scheme of 1985**

4419. SHRI K.M. KHAN: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) total number of registered persons waiting for allotment of flats under slum scheme of 1985 of DDA;

(b) total number of flats allotted during last draw held with cost collected under hire purchase and cash down scheme separately, category-wise;

(c) whether Government propose to improve the functioning of Slum Wing of DDA ensuring all registered persons are allotted flats by end of 1999; and

(d) if so, the details thereof and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATRAYA): (a) 27168 registered persons are in the waiting list.

(b) 615 flats were allotted in the last draw held on 24.2.1997 out of which 307 flats were allotted on hire-purchase and 308 flats on cash-down basis. The cost collected per flat was ranged from Rs. 32,869/- to Rs. 51,053/- for hire purchase basis and Rs. 1,45,500/- to Rs. 2,14,7(X)/- on cash-down basis.

(c) and (d) The Slum and J.J. Department of D.D.A. has since been transferred to Municipal Corporation of Delhi with effect from 1.9.1992. The Department has informed that they are making all out efforts to provide flats to the registrants under the scheme. However, no time schedule can be prescribed due to non-availability of serviced land.

**Urban Poverty Alleviation Programme**

4420. DR. ARUN KUMAR SARMA: Will the MINISTER OF URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether a new urban poverty alleviation programme namely, SJSRY has been introduced in the country replacing the NRY scheme;

(b) if so, the projects has already been launched and the progress made so far State-wise; and

(c) the status of the said project in Assam including the financial allocations made during the first two years of Ninth Plan and the number of beneficiaries, so far, identified?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATRAYA): (a) Yes, Sir, subsuming all three earlier poverty alleviation schemes, namely, Nehru Rozgar Yojana (NRY) Urban Basic Services for the Poor (UBSP), and Prime Minister's Integrated Urban Poverty Eradication Programme (PMIUEP), a new scheme, namely "Swarna Jayanti Shahari Rojagar Yojana (SJSRY)" was launched with effect from 1-12-97.

(b) The State-wise Central release/allocation made during 1997-98 & 1998-99 is enclosed as statement (See below). Since the scheme has been recently launched, it is too early to

assess physical progress. However, Government of Madhya Pradesh and Dadra &

Nagar Haveli have reported the following achievements under the scheme:—

(in lakhs)

State/UT	No. of beneficiaries assisted under the self employment component	No. of mandays of work generated under the age employment/component
Madhya Pradesh	10366	1.74
D & N Haveli	16	0.20

(c) SJSRY is being implemented in Assam with effect from 1-12-97. Physical progress has not been reported by the State Government so far. Financial allocations made during the first two years of Ninth Plan is as under:—

(CRs. in lakhs)

Year	Self Employment Component	Wage Employment Component	Community Structure Component
1997-98 (Actual release)	304.23	171.51315	62.50
1998-99 (Tentative allocation)	469.45	323.03	150.75

The State Government of Assam has not so far reported the number of beneficiaries identified under the SJSRY.

**Statement-I***Swarna Jayanti Shahari Rozgar Yojana (SJSRY)*

(Rs. in lakhs)

S.No.	Name of State	Urban Self employment Programme & Development of Women and Child in Urban Areas		Urban Wage Employment Programme	
		Amount released 1997-98	Tentative Allocation 1998-99	Amount released 1997-98	Tentative Allocation 1998-99
1	2	3	4	5	6
1.	Andhra Pradesh	537.13	812.40	265.17655	544.40
2.	Arunachal Pradesh	39.99	39.82	Nil	17.50
3.	Assam	306.37	469.45	171.51315	323.03
4.	Bihar	321.71	463.67	136.13304	310.62
5.	Goa	12.44	16.64	3.00074	11.18
6.	Gujarat	310.42	469.51	189.43795	314.49
7.	Haryana	70.73	79.92	11.54022	58.14
8.	Himachal Pradesh	45.04	43.44	Nil	20.50
9.	Jammu & Kashmir	52.54	50.68	Nil	18.60
10.	Karnataka	435.88	659.32	282.38034	441.98
11.	Kerala	147.49	223.08	55.50229	149.57
12.	Madhya Pradesh	598.28	897.40	291.39860	601.86
13.	Maharashtra	806.85	1220.38	467.37357	795.60

1	2	3	4	5	6
14.	Manipur	70.71	108.35	39.73950	74.79
15.	Meghalaya	47.15	72.22	26.09331	46.15
16.	Mizoram	47.15	72.22	22.48032	31.82
17.	Nagaland	38.60	54.17	3.72732	31.82
18.	Orissa	141.99	214.78	70.92211	144.00
19.	IPunjab	63.73	79.92	Nil	53.73
20.	Rajasthan	242.81	368.79	68.90170	247.24
21.	Sikkim	15.01	14.48	Nil	5.50
22.	'Dunil Nadu	579.53	876.59	339.97198	587.75
23.	Tripura	58.93	90.27	31.04640	60.47
24.	Uttar Pradesh	780.42	1180.42	34150885	791.56
25.	West Bengal	321.98	486.99	174.15306	326.48
26.	A & N Islands	34.06	22.35	33.10	75.78
27.	Chandigarh	48.42	55.98	-	-
28.	D & N Haveli	-	5.59	7.00	13.78
29.	Daman & Diu	34.05	11.18	16.00	34.44
30.	Delhi	29.70	164.61	-	-
31.	Pondicherry	5.86	25.39	16.80	31.00
Total		6240.97	9350.00	3018.90	6170.00

**Statement-II**

*Swarana Jayanti Shahari Rozgar Yojana (SJSRY)*  
*Community Structure Component—Financial Statement*

(Rs. in lakhs)

S.No. Name of State/UT		1997-98 Central Share Released	1998-99 Tentative Central Share
1	2	3	4
1.	Andhra Pradesh	37.35	233.00
2.	Arunachal Pradesh	11.00	11.00
3.	Assam	62.50	150.75
4.	Bihar	48.25	137.10
5.	Goa	05.50	11.00
6.	Gujarat	22.00	138.00
7.	Haryana	04.60	23.80
8.	Himachal Pradesh	05.50	11.00
9.	Jammu & Kashmir	11.00	11.00
10.	Karnataka	68.20	198.40
11.	Kerala	—	65.20
12.	Madhya Pradesh	42.50	262.00
13.	Maiharashtra	128.00	364.00
14.	Manipur	12.50	35.75
IS.	Meghalaya	—	17.90
16.	Mizoram	—	23.80

1	2	3	4
17.	Nagaland	11.00	11.00
18.	Orissa	10.20	62.20
19.	Punjab	04.60	24.00
20.	Rajasthan	17.20	108.30
21.	Sikkim	05.50	11.00
22.	Tamil Nadu	—	259.30
23.	Tripura	04.00	29.80
24.	Uttar Pradesh	55.10	346.70
25.	West Bengal	22.50	144.00
26.	A & N Islands	05.50	18.30
27.	Chandigarh	—	25.10
28.	D&N Haveli	05.50	18.30
29.	Daman & Diu	—	18.30
30.	Delhi	03.00	19.00
31.	Pondicherry	—	11.00
Total		603.00	2800.00

#### **New Duties Earmarked for DDA**

4421. DR. D. VENKATESHWAR RAO:  
Will the MINISTER OF URBAN AFFAIRS  
AND EMPLOYMENT be pleased to state:

- the new duties earmarked for DDA;
- the details of housing projects of Delhi to be given to private builders for early completion of the job earmarked; and
- the authority responsible for watching implementation of Master Plan of Delhi and action taken on suggestions of CMs of Haryana, Uttar Pradesh to add certain satellite towns of their States in NCR?

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN AFFAIRS AND  
EMPLOYMENT (SHRI BANDARU  
DATTATRAYA); (a) to (c) In order to meet  
the target of building two million additional  
houses as set out in the national agenda for  
Governance, it has been decided to involve the  
private sector in the housing industry in Delhi.  
Order in this regard, issued to all concerned of  
19.6.98 *inter-alia* stipulates that the minimum  
area required for land assembly will be 30  
acres of contiguous land. The ownership of the  
person(s) should be legal and developer will  
have to pay 20% of the market

value of the gross area into the Shelter Fund  
and 10% of the housing will be for the EWS  
& LIG category.

These orders will not affect the working of  
DDA which will continue to be responsible for  
the planned development of the city based on  
the Master Plan.

The NCR Planning Board has reported that  
there have been no suggestions for adding  
satellite towns to Delhi.

#### **लक्ष्मीबाई नगर जाफरियों का वंट किया जाना**

4422. श्री सुर्वभान पाटील वहाखणे: क्या शइरी  
कार्य और रोजगार मंत्री यह बताने कि कृपा करेंगे कि:

(क) क्या यह सच है कि सरकारी कालोनी में  
लक्ष्मीबाई नगर टाइप-II के भूतल (ग्राउंड फ्लोर) के  
अधिकांश मकानों की जाफरियां बंद (कवर्ड) हैं जबकि  
कुछ मकानों की जाफरियां बंद नहीं हैं;

(ख) यदि हां, तो इसके क्या कारण हैं;

(ग) गत एक वर्ष के दौरान भूतल की जाफरियों को  
बंद करने के लिये सी.पी.डब्ल्यू.डी. को कितने अनुरोध  
प्राप्त हुये; और